

DIVISION BENCH
COURT - II

O-228

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/184(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI ARVIND DEVANATHAN**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07TH NOVEMBER, 2023, 10:30 A.M

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|------------------|---|
| IN THE MATTER OF | PRIYANKASANVI HOMES PRIVATE LIMITED VS REGISTRAR OF COMPANIES PATNA BIHAR |
| UNDER SECTION | SEC 252 (3) |

Appearance (via video conferencing/physically)

Ms. Ankita Dutta, PCS] For the Petitioner

Mr. Kundan Kumar, PCS]

ORDER

1. Ld. Authorized Representative for the Petitioner present. None appears for the Registrar of Companies, Patna, Bihar.
2. Heard. **Reserved for orders.**

**Arvind Devanathan
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**